

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

MAGMA METAL PRIVATE LIMITED**RELEVANT PARTICULARS**

1	Name of the Corporate Debtor	Magma Metal Private Limited
2	Date of incorporation of Corporate Debtor	14th February, 2005
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies Vijayawada, Andhra Pradesh
4	Corporate Identity No. / Limited Liability Identification No. of the Corporate Debtor	U27109AP2005PTC045359
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : F-6 & F-7, Phase II, VSEZ Duvvada, Visakhapatnam AP-530 046.
6	Liquidation commencement date of corporate person	28th June, 2022
7	Name, address, email address, Telephone No. and the Registration Number of the Liquidator	Name : Mohd. Nazim Khan Address : G-41, Ground Floor, West Patel Nagar New Delhi-110008 Email address : nazim@mnkassociates.com Tel. No. : +91-11-45095230 Registration No. IBBI/IPA-002/IP N00076/2017-18/10207
8	Last date for submission of claims	28th July, 2022

Notice is hereby given that **Magma Metal Private Limited** has commenced voluntary liquidation on **28th June, 2022**.

The stakeholders of **Magma Metal Private Limited** are hereby called upon to submit a proof of their claims on or before **28th July 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Date : 29th June, 2022

Place : New Delhi

Mohd Nazim Khan
Liquidator

PACS to go high-tech as cabinet clears bill

63K PACS To Be Computerised In Next 5 Years

New Delhi: The government on Wednesday approved Rs 2,516 crore for computerisation of functional 63,000 Primary Agriculture Credit Societies (PACS) aimed at promoting financial inclusion. The decision was taken by the Cabinet Committee on Economic Affairs (CCEA) chaired by Prime Minister Narendra Modi.

The computerisation programme is aimed at increasing efficiency of PACS, bringing transparency and accountability in their operations, facilitating these societies to diversify their businesses and undertake multiple activities/ services.



Union minister for information & broadcasting Anurag Thakur speaks during media briefing on Cabinet decisions on Wednesday

Addressing media after the Cabinet meeting, information and broadcasting minister Anurag Singh Thakur said this project proposes computerisation of about 63,000 PACS over a period of 5 years with a total budget outlay of Rs 2,516 crore, with the Centre's share of Rs 1,528 crore. This will benefit 13 crore farmers, mostly small and marginal, he said.

ONGC, Vedanta get nod to sell crude oil

New Delhi: The government on Wednesday allowed firms like ONGC and Vedanta to sell locally produced crude oil to any Indian refinery for turning it into fuel, such as petrol and diesel, as it deregulated one of the last few avenues that were still under its control. While contracts for oilfields awarded since 1999 gave producers the freedom to sell oil, the government fixed buyers for crude produced from older fields, such as Mumbai High of ONGC and Ravva of Vedanta. Briefing reporters on the decisions taken at a meeting of the Union Cabinet, information and broadcasting minister Anurag Thakur said from October 1, the companies will have the freedom to sell crude oil in the domestic market.

Comply with rules before July 4, govt notice to Twitter

New Delhi: The Centre has issued a notice to Twitter to comply with all its past orders by July 4, an official source said on Wednesday. The ministry of electronics and IT has set a deadline of July 4. "A notice was issued on June 27 to Twitter to comply with all government orders issued till date. Twitter was issued notices earlier this month but it did not comply with them. This is the final notice," the government source said.

GOVERNMENT OF INDIA
CENTRAL INSTITUTE OF PSYCHIATRY
KANKE, RANCHI-834006, JHARKHAND

No.: 2501 **NOTICE** **Date: 29.06.2022**

Computer Based Test (CBT) for the posts of Clinical Psychologist, Assistant Psychologist, Pharmacist, Nursing Officer, Tailor and Cook will be held on 09.07.2022. Intimation to all candidates has already been sent to their email address. All candidates are requested to check their email and download their E-admit card for CBT along with necessary instructions from the CIP website (www.cipranchi.nic.in) and follow the instruction contained therein.

URL for downloading: <https://register.cbtextams.in/CIPRANCHI/admitcard/> Sd/-Director

ವಿಶ್ವವರಾಹ ತಾಂತ್ರಿಕ ವಿಶ್ವವಿದ್ಯಾಲಯ
("ವಿ ಟಿ ಎಂ ಆರ್ ವಿವಿ" 1994 ರ ಅಧಿಯಲ್ಲಿ ಕರ್ನಾಟಕ ಸರ್ಕಾರದಿಂದ ಸ್ಥಾಪಿತವಾದ ರಾಜ್ಯ ವಿಶ್ವವಿದ್ಯಾಲಯ)
"ಜ್ಞಾನ ಸಂಗಮ", ಬೆಲಗಾವಿ-590018, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಭಾರತ
Visvesvaraya Technological University
(State University of Government of Karnataka)
Established as per the VTU Act, 1994
"Jnana Sangama" Belagavi-590 018, Karnataka State India
Prof. A. S. Deshpande B.E., M.Tech., Ph.D. Phone:(0831) 2498100
REGISTRAR Fax : (0831) 2405467

NOTIFICATION
APPLICATIONS ARE INVITED FOR VTU-Ph.D.2022 FOR UNIVERSITY DEPARTMENTS UNDER AICTE DOCTORAL FELLOWSHIP (ADF) SCHEME. (As per VTU Regulations Governing the Degree of Doctor of Philosophy (Ph.D.) 2020.) For admission to Research Programmes for the award of Ph.D. (Full Time).

Opening date for receipt of filled in application form 29-06-2022
Last date for receipt of filled in application form 13-07-2022
For detailed Notification visit website: www.vtu.ac.in.
DPR/196/M-RO/2022/MCA/2022-23 Sd/-Registrar

ANDHRA PRADESH STATE FINANCIAL CORPORATION
(Incorporated under the State Financial Corporation Act, LXIII of 1951)
(VISAKHAPATNAM BRANCH)
52-14-77/1, New Resavanipalem, Near Bullayya College, Visakhapatnam-530013. Phone: 0891-2552574 & 2747661; e-mail: apsc.vizag@gmail.com

POSSESSION NOTICE
(Rule-8(1) of Security Interest (Enforcement) Rules, 2002)
(For Immovable Property)

Whereas, the undersigned, as the Authorized officer of the Andhra Pradesh State Financial Corporation under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule of the Security Interest (Enforcement) Rules, 2002, issued a demand notice dated 05.03.2022 calling upon the Borrower: M/s. Geetee Industries, Prop : Smt. Korrapati Atchamma and also Owner of the property / Surety: M/s. Teja Industries represented by its partners 1) Sri K. Madhusudhana Rao, 2) Sri Nagineni Sai Babu to repay the amounts mentioned in the notices being Rs.74,80,740/- (Rupees Seventy Four Lakhs Eighty Thousand Seven Hundred Forty Only) within 60 days from the date of receipt of the said notices. The borrowers / surety having failed to repay the amount, notice is hereby given to the borrowers / owner of property and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 of the said rules on this 28th Day of June, of the year 2022.

The borrowers/surety of the property in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Andhra Pradesh State Financial Corporation, Visakhapatnam Branch for an amount of Rs.74,80,740/- (Rupees Seventy Four Lakhs Eighty Thousand Seven Hundred Forty Only) and interest thereon from 01.03.2022, costs etc.

DESCRIPTION OF IMMOVABLE PROPERTY
Industrial land admeasuring Ac.0.67 cents, together with building bearing D.No.6-18/22, located at R.S.No.218(Part) situated at Nuzvid Main Road, Surampalle Village, Gannavaram Mandal, Krishna District and bounded by: East : Vijayawada to Nuzvid Road, West : Land of Sri China Venkalah (presently M/s. Paragon Polymers (P) Ltd), North : Land of M/s. Dinesh Pipes, South : Land of Sri N. Pitchiah (presently M/s. Paragon Polymers (P) Ltd, belonging to M/s. Teja Industries.

Date : 28.06.2022 Sd/- Authorised Officer
Place : Visakhapatnam Andhra Pradesh State Financial Corporation

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APGVB ANDHRA PRADESH GRAMEENA VIKAS BANK
Regional Office, Near MRO Office, P & T Colony, Seethammadhara, Visakhapatnam. E-mail: rmvisakhapatnam@apgvbbank.in

ABRIDGED DEMAND NOTICE TO BORROWER
Notice Under Section 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter called "the Act").

1) **Applicant:** Smt. Ronanki Vasantha Lakshmi, W/o. D V S Ravi Kishore Babu, Flat No.3A, 3rd Floor, Trilokam Srinivasam Apartments, Sector-11, MVP Colony, Visakhapatnam (Urban), Visakhapatnam-530017. **Co-Applicant:** Sri. D V S Ravi Kishore Babu, S/o. D V S Narasimha Rao, Flat No.3A, 3rd Floor, Trilokam Srinivasam Apartments, Sector-11, MVP Colony, Visakhapatnam (Urban), Visakhapatnam-530017. **Type of Loan and A/c No.:** HL Account No.73159899015 (Maharajipeta Branch) **Loan Outstanding Amount:** Rs.25,07,139/- (Rupees Twenty Five Lakhs Seven Thousand One Hundred Thirty Nine Only) as on 18.05.2022, with further interest w.e.f. 19.05.2022 and incidental expenses, costs, charges etc. **Date of Demand Notice issued:** 19.05.2022 **Date of NPA:** 10.04.2022 **SCHEDULE-"C":** Immovable property mortgaged by Smt. Ronanki Vasantha Lakshmi: All that the site measuring an extent of 616 Sq.yards or 515.06 Sq.Mtrs covered by Patta No.49, Survey No.56/10 of Bakkannapalem Village, within the limits of GVMC, in the registration jurisdiction of joint Sub Registrar's Office, Madhurawada and the **Total site is as bounded by:** East : Site sold by Pothina Uppada Narsimulu to Others. West : Site sold by Byllili Ramulu to Others. North : Srinivasa Nagar Layout, South : 100 feet wide road. Flat No.301 in Second Floor measuring a super built up area of 1550 Sft., (which includes balcony / utility areas and common areas) with one car parking measuring 80 Sft., allotted in still floor in the multistoried apartment building of "PRIYADARSHINI ABODE" together with 60 Sq.yds or 50.17 Sq.mtrs being undivided and unspecified share out of total site of 616 Sq.yds of the Schedule A land and the said **Flat is as bounded by:** East : Stair case, Corridor and Lift, West : Open Setback Space, North : Open Setback Space, South : Open Setback Space.

2) **Applicant:** Sri Mohammed Abdul Razak, S/o. Ali Murtaza (Late), Door No.20-103-5, Golla Veedhi, Near AVN College, Chengalarao petta, Visakhapatnam-530001. And **Also at:** Door No.8-92/13, Flat No.3, Second Floor, Golden Residency, HPCL Layout, Bakkannapalem, P.M.Palem, Visakhapatnam. **Type of Loan and A/c No.:** TL Account No.73137684131 (P M Palem Branch) **Loan Outstanding Amount:** Rs.3,66,209/- (Rupees Three Lakhs Sixty Six Thousand Two Hundred Nine Only) as on 13.06.2022, with further interest w.e.f. 14.06.2022 and incidental expenses, costs, charges etc. **Date of Demand Notice issued:** 14.06.2022 **Date of NPA:** 10.04.2022 **SCHEDULE-"C":** Immovable property mortgaged by Mr. Mohammed Abdul Razak: All that site measuring 31 Sq.yards or 25.9 Sq.Mtrs being undivided unspecified share of 622 Sq.yards together with bearing Flat No.3 measuring 690 Sq.feet (inclusive balconies and common areas) in the second floor its Door No.8-92/13, Assessment No.100099/11045, Electrical S.C.No.116597P019005720 and 100 Sq.feet car parking of "Golden Residency", situated at Plot No's.92 & 93 in the layout approved by VUDA vide L.P.No.23/91 covered by Survey No's.77/3,4,5,78/3A,3B,3C,4,5,6,7A,9,12,80/1A,2A,2B,3B,5A,5B,81/6,8,9,10,11,12,13 of Bakkannapalem Village within the limits of Greater Visakhapatnam Municipal Corporation, Rural Mandal, Visakhapatnam District in the Registration Sub-District of Madhurawada and **Boundaries of Plot No.92:** East : 30 feet road, West : Plot No.101, North : Plot No.93, South : Plot No.91. **Boundaries of Plot No.93:** East : 30 feet road, West : Plot No.100, North : Plot No.94, South : Plot No.92. **Boundaries of Flat No.3 in Second Floor:** East : Open to Sky, West : Common wall of Flat No.3 and 4, North : Entrance, Common Corridor, South : Open to Sky.

The Borrowers mentioned above have availed home loan / credit facilities from Andhra Pradesh Grameena Vikas Bank. The home loan / credit facility has been secured by mortgage of property and asset as mentioned against the respective borrowers name. As the Borrowers have failed to adhere to the terms and conditions of sanction, the account became irregular and was classified as NPA as per RBI guidelines. The Bank intends to enforce the following securities mortgaged by you and issued Demand Notice Under Regd. post with Ack. due which were returned without (proper) signatures of the borrowers. Hence this publication issued. Hereby, the Borrowers are called upon to pay the amount mentioned above with contract rate of interest, costs, charges etc., thereon within 60 days from the date of respective notices, failing which the undersigned will be constrained to initiate action under the said Act to realize the Bank's dues.

Date : 29.06.2022, Place : Visakhapatnam Sd/- Authorized Officer, Andhra Pradesh Grameena Vikas Bank

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CIRCLE SASTRA CENTRE
27-33-40, 1st Floor, Gudavalli vari Street, Besant Road Cross, Governorpet, Vijayawada-520002, Phone: 0866-2571633, 2571634, E-Mail: cs8332@pnb.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorized Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower(s) and guarantor(s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

1) Name of the Borrower / Total dues to the bank: **M/S. R.G.CONSTRUCTIONS, (A/c. No.10837025006359)** Partners: Mr. R. Gnanachandran, Mr. G.Ganesh, Mr. G.Sriram. Guarantor: Mr. Parvathaneni Rajkumar, Mrs Parvathaneni Santhi Bose. BO: M.G Road, Labbipet, Vijayawada- (108370), Demand Notice dated 01-09-2018 for the total dues to the Bank as on 31-08-2018 is Rs.8,42,87,954.00/- (Rupees Eighty Four Lakhs Eighty Seven Thousand Nine hundred and Fifty Four only) with further interest & other charges from 01-09-2018 minus recoveries effected after the date of notice, till final payment.

Date of Symbolic Possession: 13-11-2018.

Last Date for payment of EMD: on or before 15-07-2022 up to 4.00PM		
Bid Increase amount: Rs.10,000/-		
Date and time of E-Auction: 16-07-2022 between 11.00 AM to 02.00 PM		
Description of the Immovable Properties Mortgaged/ Owner's Name (mortgagors of property(ies))	Reserve Price	Earnest Money Deposit (EMD)
Property in the name of Sh.Parvathaneni Rajkumar: Office cum Industrial Building (Ground Plus First Floor) admeasuring to 3194 Sq.yds and Constructed area 3286 Sft) located at New D.No.18-335 (D.No.16-129), Kanuru- Prasadampadu Road, Near JRD Tata Industrial Estate, Solvent Road, Jawahar Auto Nagar, Kanuru Village, Penamaluru Mandal, Krishna District within the following Boundaries: Item No.1: Document No:1960/1999: East: Property of Navatha Transports, South: Property of Gopisetty Prasad & Others, West: Property of P.Rajkumar, North: Property of Navatha Transports. Item No.2: Document No:1959/1999: East: Property of Navatha Transports, South: Property of Gopisetty Prasad & Others, West: Donka, North: Property of Navatha Transports.	Rs. 766.00 Lakhs	Rs. 76.60 Lakhs

TERMS AND CONDITIONS:

- The Sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:
- The Properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS"
- The particulars of Secured Assets specified in the Schedule herein above have been stated to the best of the information of the Authorized officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in the proclamation.
- The sale will be done by the undersigned through e-auction platform provided at the website <https://www.mstcecommerce.com> on 16.07.2022 from 11.00 AM to 02.00 PM

n/publish/app/http://
Sd/- Authorized Officer
Punjab National Bank

FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Code of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **MAGMA METAL PRIVATE LIMITED**

RELEVANT PARTICULARS

1) Name of the Corporate Debtor	Magma Metal Private Limited
2) Date of incorporation of Corporate Debtor	14th February, 2005
3) Authority under which corporate debtor is incorporated / registered	Registrar of Companies Vijayawada, Andhra Pradesh
4) Corporate Identity No. / Limited Liability Identification No. of the Corporate Debtor	U27109AP2005PTC045359
5) Address of the registered office and principal office (if any) of corporate debtor	Registered Office : F-6 & F-7, Phase II, VSEZ Duvvada, Visakhapatnam AP-530 046.
6) Liquidation commencement date of corporate person	28th June, 2022
7) Name, address, email address, Telephone No. and the Registration Number of the Liquidator	Name : Mohd. Nazim Khan Address : G-41, Ground Floor, West Patel Nagar New Delhi-110008 Email address : nazim@mknassociates.com Tel. No. : +91-11-45095230 Registration No. IBB/LPA-002/JP N00076/2017-18/10207
8) Last date for submission of claims	28th July, 2022

Notice is hereby given that **Magma Metal Private Limited** has commenced voluntary liquidation on 28th June, 2022.

The stakeholders of **Magma Metal Private Limited** are hereby called upon to submit a proof of their claims on or before 28th July 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Date : 29th June, 2022
Place : New Delhi
Mohd Nazim Khan
Liquidator

NATIONAL INSTITUTE FOR THE EMPOWERMENT OF PERSONS WITH INTELLECTUAL DISABILITIES (DIVYANGJAN)
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT, GOVERNMENT OF INDIA
AN ISO 9001:2015 INSTITUTION

Manovikas Nagar, Secunderabad-500 009, Telangana
Tel: 091-40-27751741-745, Fax: 091-40-27750198, www.niepid.nic.in

EMPLOYMENT NOTIFICATION NO.03/2022 FOR VARIOUS CONTRACTUAL POSTS FOR CROSS DISABILITY EARLY INTERVENTION CENTRE

The Institute invites applications from eligible candidates for the following posts to be filled on contractual basis on consolidated monthly remuneration at Cross Disability Early Intervention Centres at NIEPID HQs at Secunderabad, CRCs at Nellore, Davangere and Rajnandgaon.

Sl. No.	Name of the Post	No. of Post	Monthly consolidated remuneration
1.	Clinical Psychologist/Rehabilitation Psychologist	01	Rs.40,000/-
2.	Occupational Therapist	01	Rs.35,000/-
3.	Audiologist and Speech language Pathologist (ASLP)	01	Rs.35,000/-
4.	Special Educator (one for ID and another any other category)	02	Rs.35,000/-
5.	Early Interventionist	01	Rs.35,000/-
6.	Physiotherapist	01	Rs.35,000/-
7.	Nurse	01	Rs.30,000/-
8.	Trained Caregiver	03	Rs.20,000/-
9.	Activity Teacher (Part-time)	01	Rs.15,000/-
10.	Visiting Medical Consultants (Paediatrics/Psychiatry /Ophthalmology/Dental/Neurology)	-	Rs. 2500 per visit (maximum 4 visits a week)

For complete details regarding required educational qualifications, experience prescribed for the posts, terms & conditions and to download application form etc., please visit Institute's website www.niepid.nic.in. Last date for submission of applications is 20.07.2022.

DIRECTOR/OFFG.

The Best Happens To Be In India

knest
ALUMINIUM FORMWORK

In conversation with Nitin Mittal, Chairman & MD of Knest Manufacturers, a company that is making waves in India & the world.

I'll start with the most basic question, what is Knest and what does it do?

Firstly, thank you for this feature. Knest Manufacturers is an aluminium formwork company that provides building solutions to real estate and infrastructure companies in India and SEA. Made in India, Knest was founded in 2014 with the fundamental idea of helping the realtors & builders of India. We have grown to become India's largest and the world's fastest-growing formwork company. And to be honest, it feels surreal.

The vision is to make real estate & infra development efficient, sustainable & scalable. Aluminium formwork is simply the way forward.

I am sure many share your vision. But one thing that I & our keen readers would like to know is why was Knest started?

Like any other pioneering endeavour, Knest was born as a solution to a problem, the problem was our dependence on foreign suppliers. And that, in turn, led to several problems - from efficiency to accessibility to trust to affordability.

Knest has been solving these problems, quite successfully. And while doing so we have outperformed the mental limitations that are put upon Indian manufacturing and proven that India is the future.

That's an interesting point. If you can elaborate on that?

Sure. Today we are competing & leading the world in more ways than one. Let's take the formwork industry, for example, despite the huge number of international players, it hasn't seen innovations in ages. Knest has led the industry with breakthrough innovations like Virtual Reality visualisation & Aluminium Formliners.

There are also misconceptions that the quality of final output & business practices isn't up there. Allow me to assert this - more than an issue of reality, it is an issue of perception.

This perception, we are confident, is going to change. We have seen the signs when our clients find themselves being pleasantly surprised, more often than not. They are not just surprised, they are happy because of the value that they are able to get.

Fair enough. So our readers should take a leap of faith with India, with Knest?

Actually, I think we are past that stage. Now it's no longer about taking a leap of faith. It's as basic as choosing the best. And the best happens to be in India.

Already the market leader, Knest has the country's largest manufacturing capacity with a 100% delivery record. We are the fastest growing Aluminium Formwork company in the world and we are delivering to the world, more than 5 countries. I believe that speaks for itself.

Our products & services can stand toe-to-toe and even fare better than any of our contemporaries, domestic or international. That is the Make In India we practice.

That's really inspiring. Taking a step back, what according to you is the impact that Knest has created in the last 7 years?

If I were to answer your question in one sentence, the impact that we have made is to democratise the sector.

See, Indian infra wasn't breathing freely. Aluform was the need of the hour, but due to the lack of domestic supply, the prices prevalent in the formwork market were often bloated. As an Indian alternative with superior quality & best-in-class delivery timelines, we made the technology accessible for everyone. By doing this we have driven a much-needed price correction in the market.

You are getting world-class products without paying the premium that you would have to pay to a foreign player. Now even the smallest of the developers can plan, undertake and deliver a project, which wasn't possible before. That's the impact.

Nitin Mittal
Chairman & MD
Knest Manufacturers

"I assure you, with Knest, you have the best. The best of everything."

So finally, what has the journey been like and how do you see the future?

From humble beginnings, we now deliver out of a sprawling production unit of 4 lac square feet at Talegaon, Pune. We have seen it grow, brick by brick, person by person. It's beautiful.

We convey our deepest gratitude to our esteemed partners that have made this ascend possible.

As we rally behind the slogan 'Desh Mein Bana Desh Ka Apna' the endeavour is to make a truly Indian multinational. That's the future. And for that, as Robert Frost has said, I have miles to go before I sleep.

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